

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 113 of 2017 (SZ)**

Applicant(s) Vs. Respondent(s)  
M/s. Sri Kamatchiammam Plastics The Chairman,  
Rep. By its Partner V. Kumar, Tamil Nadu Pollution Control Board,  
Valayapettai, Kumbakonam. Guindy, Chennai and 3 others.

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)  
M/s. Taaur Associates  
S. Kamalesh Kannan,  
S. Sai Sathya Jith.

Note of the Registry	Orders of the Tribunal
Order No1.	Date: 22 <sup>nd</sup> May, 2017  List the matter for admission on 23.05.2017.  .....J.M. (Justice M.S. Nambiar)